

territorial jurisdiction of Kerala Telecom Circle which is coterminous with that of Kerala State.

(b) The details are given in the enclosed Statement.

#### Statement

##### *The main terms and conditions of Cellular Mobile Telephone Service (CMTS) licence.*

1. The licensee companies must be Indian registered companies.
2. The initial period of the licence shall be 10 years, which may be extended by the Government.
3. The licensee shall provide the service within 12 months of the effective date of the licence.
4. The service shall conform to Global system for Mobile Communications (GSM) Standard.
5. The service shall be provided within the ceiling tariffs fixed in the Licence Agreement.
6. The licensee shall pay a licence fee to the Telecom. Authority in addition to access and junction charges as applicable.
7. The licensee will also pay wireless licence fee, WPC royalty GSM MOU (Global System for Mobile Communications-Memorandum of Understanding) charges etc.
8. The licences are issued on a non-exclusive basis.
9. The licensee shall provide facility for monitoring of calls in accordance with the provision of Section 5 of the Indian Telegraph Act., 1885.
10. Direct foreign equity in the licensee companies must not be more than 49% of the equity.
11. The local and external commercial borrowing will be governed by guidelines issued by Finance Ministry, Reserve Bank of India and other Regulatory Bodies.

#### Development Works in W.B.

4014. SHRI RUPCHAND MURMU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether development works in the field of Telecommunications and postal sector and their execution in West Bengal have been taken up during the current financial year;

(b) whether telecom and postal facilities provided

in the State are inadequate as compared to the other States;

(c) if so, whether Government propose to improve the said facilities in the State; and

(d) if so, the details thereof and steps taken by the Government to remove the disparity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Development works in the field of Telecommunications and Postal sector in West Bengal including Calcutta have been taken up during the current financial year. For different development parameters, target for 1998-99 and achievements made upto 30.11.98 in the field of Telecommunications for West Bengal including Calcutta are given below :

Item	Target 98-99	Achievements upto 30.11.98
Sw. Capacity	312000	124035
DELS	232000	162254
VPTs	5000	495

(b) to (d) Telecommunications facilities of West Bengal are comparable with some of the North Eastern States. However, tele-density of West Bengal is less than the National average. All efforts are being made to improve the tele-density by increasing the annual targets, for new telephone connections, progressively and by induction of new technology and development of human resources.

Postal facilities provided in the State of West Bengal are adequate. However, it is proposed to further improve the postal facilities by increased induction of technology and human resource development.

#### Reservoirs

4015. SHRI H. P. SINGH :

SHRI JAYSINHJI CHAUHAN :

SHRI RAJO SINGH :

Will the PRIME MINISTER be pleased to state:

(a) the number of proposals received by the Union Government from the State Governments regarding reservoir schemes during each of the last three years till date, State-wise;

(b) the number of schemes out of them have been cleared during the above period till date, State-wise; and

(c) the time by which a decision on the remaining proposals are likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) State-wise